

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF INDIAN POLYCHEMICAL INDUSTRIES
PRIVATE LIMITED

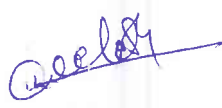
RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	INDIAN POLYCHEMICAL INDUSTRIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	17/06/2014
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	ROC-Gwalior MP
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U24100MP2014PTC032801
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	PLOT NO. 60-C SECTOR -B INDUSTRIAL AREA MANDIDEEP (MP) 462040
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	18.03.2020 Date of Order: 27/02/2020 (Order Copy Received on e-mail dated 18/03/2020)
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	13.09.2020
8.	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	Mr. Neelesh Gupta Registration No.: IBBI/IPA-002/IP-N00176/2017-18/10448
9.	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	Address: 111, First Floor, Ratanmani Complex, 7/1 New Palasia, Indore (MP) 452001 Email: neeleshcs2004@yahoo.co.in Phone: +91 9826941425, 0731- 4040060
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL	Address: 111, First Floor, Ratanmani Complex, 7/1 New Palasia, Indore (MP) 452001 Email: neeleshguptaip@gmail.com Phone: +91 9826941425, 0731- 4040060
11.	LAST DATE OF SUBMISSION OF CLAIMS	01.04.2020
12.	CLASS OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	Not Applicable
13.	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORIZED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	Not Applicable
14.	(A) RELEVANT FORMS AND (B) DETAILS OF AUTHORISED REPRESENTATIVES ARE AVAILABLE AT:	Web Link: http://ibbi.gov.in/downloadform.html Physical Address: 111 First Floor, Ratanmani Complex, 7/1 New Palasia, Indore 452001

Notice is hereby given that the National Company Law Tribunal, Indore Bench At Ahmedabad has ordered the commencement of a corporate insolvency resolution process of **Indian Polychemical Industries Private Limited** on 27th February, 2020 (CP (IB)No. 381/9/NCLT/AHM/2018).

The creditors of **Indian Polychemical Industries Private Limited** are hereby called upon to submit a proof of their claims on or before 01st April, 2020 to the interim resolution professional at the address mentioned against item 9.

The Financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Date: 19/03/2020
Place : Bhopal


NEELESH GUPTA
Interim Resolution Professional
Registration No.: IBBI/IPA-002/IP-N00176/2017-18/10448

